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C.P. No. 3/95  
for orders  
on 23-1-95  
w/ 10/11

Dated: 23/1/95.

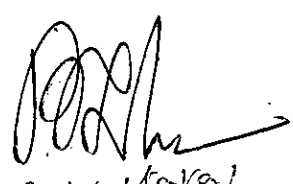
Applicant by Sh. S. Natarajan.

Rule Returnable on C.P. No. 3/95  
on 6/3/95.

Issued notices

on CP-3/95 on 15/2/95  
to all the parties

C.B.K.  
18/2/95

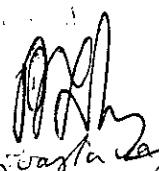
  
(P.P. Srivastava)  
MCA)

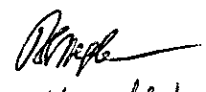
  
(M.S. Deshpande)  
V/c.

Dated: 6-3-95

Sl. No. 28  
Sh. S. Natarajan, Counsel for the  
applicant. Sh. Suresh Kumar Princy for  
Sh. M. I. Sethana, Counsel for respondent  
No 1 and 2. Sh. S. D. Shetty, Counsel  
for respondent No 3.

The respondent's desires to  
file reply to C.P. 3/95. Time  
granted. List the case on 10.4.95  
for orders on C.P.

  
(P.P. Srivastava)  
MCA)

  
(B.S. Hegde)  
M(S)

Vakalatnam filed  
by Sh. M. V. Kinnadu  
in R. No. 3.

27/3